

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA**

UNSTARRED QUESTION NO.28 TO BE ANSWERED ON JULY 18, 2016

MISMANAGEMENT OF FUNDS IN CULTURAL INSTITUTIONS

28

ADV. NARENDRA KESHAV SAWAIKAR

Will the Minister of CULTURE be please to state:

- (a) whether the Government has noticed some serious irregularities and mismanagement of funds in cultural institutions in the country;**
- (b) if so, the details thereof and the action taken by the Government in this regard;**
- (c) whether the Government has conducted any inquiry into the irregularities and if so, the details of the outcome;**
- (d) whether the Government has initiated any proceedings against those found guilty and if so, the details thereof; and**
- (e) the steps taken by the Government to enhance the reputation of the premier cultural institutions?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND
TOURISM**

(DR. MAHESH SHARMA)

- (a) to (e) :** The information is being collected and will be laid on the Table of the House.